

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP 1478/441/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 26.07.2018

NAME OF THE PARTIES: Tristar Infrastructure Pvt Ltd

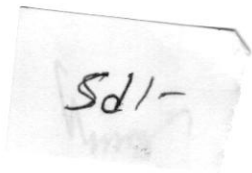
Section 441 of the Companies Act, 2013

ORDER

28. **CP 1478/441/2018**

The Company Petition allowed on imposing cost of ₹2,00,000 upon the
Company and ₹1,00,000 each to the Directors


RAVIKUMAR DURAISAMY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)